

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-793/2017

New Delhi, this the 08th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Geeta Gandhi, aged about 39 years, Group-C,
W/o late Sh. Pankaj Gandhi,
R/o BA-50, Shalimar Bagh, New Delhi-88,
Working as : Contract Teacher (Sr. Computer Teacher),
Sarvodaya Kanya Vidyalaya, (ID 1309032),
B[AH] block, Shalimar Bagh, Delhi ... Applicant

(By Sh. T.N. Tripathi)

Versus

1. GNCT of Delhi, through
Chief Secretary,
Delhi Secretariat,
IP Estate, Govt. of NCT of Delhi, New Delhi.
2. Director of Education,
Directorate of Education,
Old Secretariat, Delhi.
3. The Principal,
Sarvodaya Kanya Vidyalaya,
(ID 1309032),
B[AH] Block, Shalimar Bagh, Delhi. ... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant has sought leave of this Tribunal to withdraw this OA with liberty to file fresh OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**